

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4295
ANSWERED ON:20.12.2011
PROSTITUTION CASES
Bais Shri Ramesh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of forcing helpless girls into prostitution by pimps have been reported in the National Capital Territory of Delhi;
- (b) if so, the details thereof alongwith the total number of such cases reported, pimps arrested and the action taken against them during each of the last three years and the current year;
- (c) the total number of the said girls rescued from pimps and the steps taken to rehabilitate them during the said period; and
- (d) the effective measures taken by the Government to check occurrence of such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): The details of cases registered by the Delhi Police in respect of forcing helpless girls into prostitution by pimps, pimps arrested and girls rescued during the last three years and current year i.e. 2008, 2009, 2010 and 2011 (upto 30.11.2011) are given below:

Year	Cases registered	Number of pimps arrested	Number of girlsrescued
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2008	7	14	13
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2009	9	33	10
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2010	8	16	9
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2011 (upto 30.11.11)	12	22	31
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All the rescued girls were handed over to their parents/family/NGO except in one case of year 2011, in which rescued girl is in judicial custody in another case.

(d): Steps taken by the Delhi Police to check such cases are as follows:-

1. Whenever any such incident is reported or detected, strict legal action is initiated under appropriate sections of law.
2. Periodic inter-state and inter-agency liaison meetings are held by the Delhi Police to strengthen the vigil and curb such illegal activities.
3. Criminal intelligence is developed and worked upon, on a sustained basis to keep such activities under check.

4. Strict watch is maintained over Hotels/Guest houses, Railway stations and other places that are vulnerable to such crime.
5. Eyes & Ears scheme has been introduced in order to collect information from public on crime and criminal activities including prostitution etc.
6. Sources are deployed to collect information about persons involved in such crime.